

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/162/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Karvy Next Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Multi Consulting Services</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Karvy Next Limited</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Mrs.JVL Bharathi, Learned Counsel for Operational Creditor and Ms. Mahathi Reddy, Learned Counsel for Corporate Debtor appeared via video conference.

Counter not filed. Adjourned on condition that if counter is not filed within three days, the right to file counter will be forfeited.

List the matter on 09.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

Syamala

**Sd/-**

**MEMBER JUDICIAL**